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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

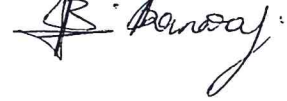

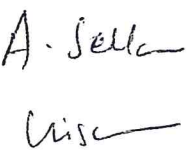
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/140/2016
NAME OF THE PETITIONER(S) : S. Reha Banu
NAME OF THE RESPONDENT(S) : M/s Green House Promoters P. Ltd & 8 others
UNDER SECTION : 397/398 and 237


S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1] B. DHANARAJ -	Counsel for R ₁ to R ₄ -	
2] ADITYA S FOR P. JOYA PRAKASH	COUNSEL FOR PETITIONER	
3] A. SELLA VISALARSHI FOR ANIRUDH KRISHNAN	Counsel for R ₅ to R ₉ -	A. Sella 

ORDER

Counsel for petitioner present. Counsel for R1 to R4 and counsel for R5 to R9 are present. Counsel for petitioner filed a proposal for exit on payment of Rs.15 crores towards the purchase of shares of the petitioner. Both counsel sought time for reporting the final outcome of the proposal. Time extended at their request. Put up on 18.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)